

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – COURT I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 24.12.2021 at 02.30 PM
THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE (RETD.) S. RAMATHILAGAM, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Gemini Communications Ltd

PETITION NUMBER : CP/699/IB/2017

APPLICATION NUMBER

IA/1215(CHE)/2021, IA/1168(CHE)/2021

112 CP/699/IB/2017
IA/1215(CHE)/2021
IA/1168(CHE)/2021

ORDER

IA/1215(CHE)/2021 :The Applicant is represented by Mr. R. Venkatavaradan, Advocate through video conferencing platform.

This Application is filed for sale of the Corporate Debtor as a going Concern, which is under liquidation.

Mr. B. Gopinath, Advocate undertakes to file vakalath on behalf of the Respondent.

Learned Counsel for the Respondent is permitted to file their vakalath and counter in the Registry and also serve a copy of the counter to the other side on or before the next date of hearing.

Part heard.

List this matter on **11.01.2022** for further hearing.

IA/1168(CHE)/2021 : In this Application Mr. V. Manivannan, Advocate appears for the Applicant and the Liquidator Mr. M.S. Viswanathan appears in person through video conferencing platform.

At the request of the Learned Counsel for the Applicant, list this matter on **11.01.2022** for hearing.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
Justice (Retd.) S. RAMATHILAGAM
MEMBER (JUDICIAL)